

**LOK SABHA**  
**UNSTARRED QUESTION No. 1**  
**TO BE ANSWERED ON 14.09.2020**  
**Gas Pipelines**

**1. SHRI GOPAL JEE THAKUR:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is supplying or proposes to supply Natural Gas through pipe lines in all the cities across the country;
- (b) if so, the State-wise details thereof including Bihar; and
- (c) whether there is any ongoing project for Darbhanga district of Bihar and if so, the details thereof and if not, the details of future plans for Darbhanga including any prospective project to be implemented in Darbhanga?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS**  
**(SHRI DHARMENDRA PRADHAN)**

(a) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity and natural gas availability. Providing PNG (domestic) connections is a part of development of City Gas Distribution (CGD) Network by an authorized entity. So far PNGRB has authorized 232 GAs for development of CGD network across country covering more than 400 districts in the country in 27 States/UTs which covers around 71% of India's population and 53 % of area.

(b) State wise details along with details of GAs authorized for development of CGD network in the country including Bihar is at **Annexure**.

(c) Darbhanga district in the state of Bihar is to be covered in synchronization with the development of natural gas pipeline connectivity, techno-commercial viability and natural gas availability.

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**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 1 TO BE ANSWERED ON 14.09.2020 REGARDING GAS PIPELINE**

**List of Geographical Areas covered for development of CGD network in the country**

SI No.	State/UT	Geographical Areas
1	Andhra Pradesh	Kakinada, East Godavari District (excluding areas already authorized), West Godavari district, Krishna district (excluding areas already authorized), Vijaiwada, Srikakulam, Visakhapatnam & Vizianagaram Districts; Anantapur and YSR (Kadapa) Districts; Sri PottiSriramulu Nellore District
2	Andhra Pradesh, Karnataka & Tamil Nadu	Chittoor, Kolar and Vellore Districts
3	Assam	Upper Assam, Cachar, Hailakandi & Karimganj Districts; Kamrup & Kamrup Metropolitan Districts
4	Bihar	Patna District; Aurangabad, Kaimur & Rohtas Districts; Begusarai District; Gaya & Nalanda Districts; Araria, Purnia, Katihar and Kishanganj Districts; Arwal, Jehanabad, Bhojpur and Buxar Districts; Khagaria, Saharsa and Madhepura Districts; Lakhisarai, Munger and Bhagalpur Districts; Muzaffarpur, Vaishali, Saran and Samastipur Districts
5	Bihar & Jharkhand	Nawada and Koderma Districts; Sheikhpura, Jamui and Deoghar Districts
6	Daman & Diu and Gujarat	UT of Daman, Diu & GirSomnath Districts
7	Gujarat	Bhavnagar, Jamnagar, Kutch (West), Kutch (East), Amreli district, Patan district, Dahej, Vagra Taluka, Dahod district, Banaskantha district, Anand district (excluding areas already authorized), Panchmahal district, Gandhinagar, Mehsana, Sabarkantha, Vadodara, Surat, Bharuch, Ankleshwar, Nadiad, Navsari (part) district, Rajkot, Surrendernagar (part) district, Ahmedabad City and Daskroi area, Hazira, Valsad (part) district, Anand area including Kanjari and Badtal villages (in Kheda district), Surendranagar District (Except areas already authorized); Barwala & Ranpur Talukas; Navsari District (Except areas already authorized), Surat District (Except areas already authorized); Tapi District (Except areas already authorized) & the Dangs District; Junagadh District, Kheda District (Except areas already authorized), Morbi District (Except areas already authorized) & Mahisagar District; Narmada (Rajpipla) District, Porbandar District

8	Chandigarh, Haryana, Punjab & Himachal Pradesh	Chandigarh(UT) and Panchkula (Part), SAS Nagar(Part) & Solan (Part) districts
9	Haryana & Himachal Pradesh	Panchkula District (Except areas already authorized), Sirmaur, Shimla & Solan (Except areas already authorized) Districts
10	Haryana & Punjab	Sirsa, Fatehabad and Mansa (Punjab) Districts
11	Haryana	Sonapat (part) district, Panipat district, Yamuna Nagar district, Rewari district, Rohtak district, Karnal district, Ambala & Kurukshetra district, Bhiwani, Charkhi Dadri & Mahendragarh Districts; Hisar District; Jhajjar District; Sonapat District (Except areas already authorized) & Jind District; Nuh & Palwal Districts; Kaithal District, Gurugram, Faridabad.
12	Himachal Pradesh	Bilaspur, Hamirpur & Una Districts
13	Jharkhand	East Singhbhum district, Ranchi district, Bokaro, Hazaribagh & Ramgarh Districts; Giridih & Dhanbad Districts; Chatra and Palamu Districts; Seraikela-Kharsawan District; West Singhbhum District
14	Karnataka	Bengaluru (Rural and Urban) districts, Tumkur district, Dharwad district, Belgaum district, Chitradurga & Davanagere Districts; Udipi District; Ballari & Gadag Districts; Bidar District; Dakshina Kannada District; Ramanagara District; Bagalkot, Koppal and Raichur Districts; Chikkamagaluru, Hassan and Kodagu Districts; Kalaburagi and Vijayapura Districts; Mysuru, Mandya and Chamarajanagar Districts; Uttara Kannada, Haveri and Shivamogga Districts
15	Kerala	Ernakulam district, Kozhikode & Wayanad Districts; Malappuram District; Palakkad & Thrissur Districts; Alapuzha, Kollam and Thiruvananthapuram Districts
16	Kerala & Puducherry	Kannur, Kasaragod & Mahe Districts
17	Madhya Pradesh	Dewas (part) district, Dhar district, Indore including Ujjain city (Part) district, Gwalior (part) district, Bhopal & Rajgarh Districts; Guna District; Rewa District; Satna & Shadol Districts; Ashoknagar District; Gwalior (Except already authorized) District and Sheopur District; Morena District; Raisen, Shajapur and Sehore Districts; Shivpuri District; Sidhi and Singrauli Districts; Ujjain (Except area already authorized) District, Dewas (Except area already authorized) District and Indore (Except area already authorized) District
18	Madhya Pradesh & Chattisgarh	Anuppur, Bilaspur and Korba Districts
19	Madhya Pradesh & Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts
20	Madhya Pradesh & Uttar Pradesh	Jhansi (Except area already authorized) District, Bhind, Jalaun, Lalitpur and Datia Districts

21	Maharashtra	Palgarh district & Thane Rural, Raigarh district (excluding area already authorized), Pune district (areas already authorized), Ratnagiri district, Solapur district, Kolhapur district, Mumbai and Greater Mumbai, Pune city including Pimpri-Chinchwad and adjoining contiguous areas Hinjewadi, Chakan, Talegaon, Thane (Urban and adjoining Municipalities), Ahmednagar& Aurangabad Districts; Latur&Osmanabad Districts; Sangli&Satara Districts; SindhudurgDistrict
22	Maharashtra & Gujarat	Valsad (Except areas already authorized), Dhule&Nashik Districts
23	Odisha	Khordha district, Kuttack district, Angul&Dhekanal Districts; Sundargarh&Jharsuguda Districts; Balasore, Bhadrak&Mayurbhanj Districts; Bargarh, Debagarh&Sambalpur Districts; Ganjam, Nayagarh&Puri Districts; Jagatsinghpur&Kendrapara Districts; Jajpur&Kendujhar Districts
24	Punjab	Jalandhar (part) district, Ludhiana (part) district, Amritsar, Bhatinda district, Roopnagar district, Fatehgarh Sahib district, SAS Nagar District (Except areas already authorized), Patiala &Sangrur Districts; Ludhiana District (Except area already authorized), Barnala&Moga Districts; Jalandhar District (Except areas already authorized), Kapurthala& SBS Nagar Districts; Ferozepur, Faridkot and Sri Muksar Sahib Districts; Hoshiarpur and Gurdaspur Districts
25	Rajasthan	Kota (part) district, Bhiwadi (in Alwar district), Barmer, Jaisalmer& Jodhpur Districts; Alwar (Other than Bhiwadi) & Jaipur Districts; Kota District (Except area already authorized), Baran&Chittorgarh (Only RawatbhataTaluka) Districts; Bhilwara&Bundi Districts; Chittorgarh (Other than RawatbhataTaluka) & Udaipur Districts; Dholpur District; Ajmer, Pali and Rajsamand Districts; Jalore and Sirohi Districts
26	Tamil Nadu	Kanchipuram District; Chennai &Tiruvallur Districts; Coimbatore District; Cuddalore, Nagapattinam&Tiruvarur Districts; Ramanathapuram District; Salem District; Tiruppur District
27	Telangana	BhadradriKothagudem&Khamman Districts; Jagtial, Peddapalli, Karimnagar&RajannaSircilla Districts; Jangaon, JayashankarBhupalpally, Mahabubabad, Warangal Urban & Warangal Rural Districts; Medak, Siddipet&Sangareddy Districts; Medchal-Malkajgiri, Ranga Reddy &Vikarabad Districts; NalgondaSuryapet&YadadriBhuvanagiri Districts
28	Tripura	Agartala, Gomati District; West Tripura (Except areas already authorized) District

29	Uttar Pradesh	Mathura (part) district, Meerut (part) district, Allahabad (part) district, Jhansi (part) district, Saharanpur district, Bulandshahr (part) district, Baghpat district, Bareilly (part) district, Kanpur (part) district, Agra, Firozabad TTZ, Lucknow, Khurja, Moradabad (Part) district, Varanasi district, Gautambudh Nagar, Ghaziabad &Hapur District, Bulandshahr District (Except areas already authorized), Aligarh &Hathras Districts; Allahabad District (Except areas already authorized), Bhadohi&Kaushambi Districts; Amethi, Pratapgarh&Raebareli Districts; Auraiya, Kanpur Dehat&Etawah Districts; Faizabad&Sultanpur Districts; Gorakhpur, SantKabir Nagar &Kushinagar Districts; Meerut District (Except areas already authorized), Muzaffarnagar&Shamli Districts; Moradabad (Except areas already authorized) District; Unnao (Except areas already authorized) District: Azamgarh, Mau and Ballia Districts; Bareilly (Except area already authorized) District, Pilibhit and Rampur Districts; Basti and Ambedkarnagar Districts; Farrukhabad, Etah and Hardoi Districts; Gonda and Barabanki Districts; Jaunpur and Ghazipur Districts ; Kanpur (Except area already authorized) District, Fatehpur and Hamirpur Districts; Mainpuri and Kannauj Districts, Mirzapur, Chandauli and Sonbhadra Districts; Shahjahanpur and Budaun Districts;
30	Uttar Pradesh &Uttarakhand	Bijnor and Nainital Districts
31	Uttarakhand	Udhamsingh Nagar district, Haridwar, Dehradun District
32	West Bengal	Kolkata Municipal Corporation and parts of adjoining districts, Burdwan District; Darjeeling, Jalpaiguri and Uttar Dinajpur Districts; Howrah (Except Area already authorized) District and Hoogly (Except Area already authorized) District; Nadia (Except Area already authorized) District and North 24 Parganas (Except Area already authorized) District; South 24 Parganas (Except Area already authorized) District
33	Dadra & Nagar Haveli	UT of Dadra & Nagar Haveli
34	Goa	North Goa district, South Goa district
35	Delhi	NCT of Delhi

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